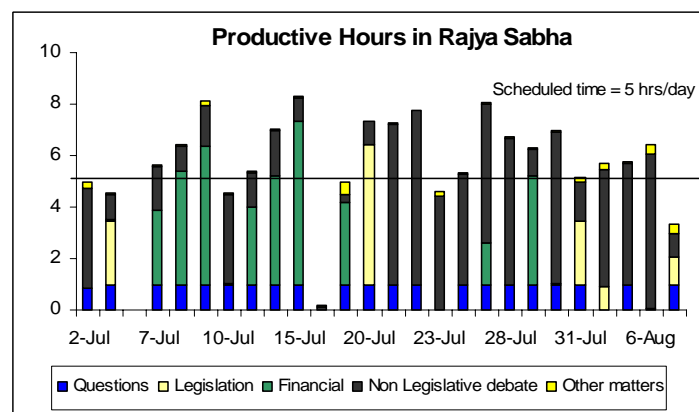
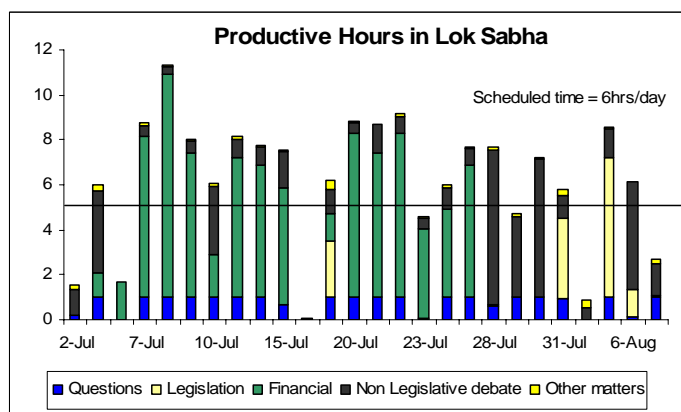


Plan vs. Performance

Budget Session – July 02 to August 07, 2009

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	26	26
No. of Sittings (Rajya Sabha)	26	26
No. of Bills for passing		
- Finance Bill and Appropriation Bills	1	5
- Other Bills	13	3
No. of Bills for introduction		
- Finance Bill and Appropriation Bills	1	5
- Other Bills	29	12



The Lok Sabha and Rajya Sabha sat late on several days to discuss the Railway, General and Jharkhand Budgets. Both houses also discussed the working of the various ministries and rise in prices of essential commodities besides other legislation. During the Session, Lok Sabha worked 4% and Rajya Sabha worked 13% more than the scheduled time.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Right of Children to Free and Compulsory Education Bill, 2008	Passed on 4 Aug 2009	Passed on 20 July 2009
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005		

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August 07, 2009

Short Title	Lok Sabha	Rajya Sabha
The Representation of the People (Second Amendment) Bill, 2008		
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (<i>Women's Reservation Bill</i>)		
The Drugs and Cosmetics (Amendment) Bill, 2007		
The National Commission for Heritage Sites Bill, 2009		
The Seeds Bill, 2004		
The Pesticide Management Bill, 2008		
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005		
The Foreign Contribution (Regulation) Bill, 2006		
The Plantations Labour (Amendment) Bill, 2008		
The Legal Metrology Bill, 2008		
The Indian Medical Council (Amendment) Bill, 2005		
Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.		
Note: Blank row indicate that the Bill was not passed.		

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Finance (No.2) Bill, 2009	Passed on 27 July 2009	Passed on 29 July 2009
Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.		

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Foreign Trade (Development and Regulation) Amendment Bill, 2009		
The Rubber (Amendment) Bill, 2009	Introduced on 28 July 2009	
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009		
The State Bank of Saurashtra (Repeal) Bill, 2009		
The Micro Financial Sector (Development and Regulation) Bill, 2009		
The Life Insurance Corporation (Amendment) Bill, 2009	Introduced on 31 July 2009	
The Pension Fund Regulatory and Development Authority Bill, 2009		
The Indian Trusts (Amendment) Bill, 2009	Introduced on 3 Aug 2009	
The Land Ports Authority of India Bill, 2009	Introduced on 7 Aug 2009	
The Civil Defence (Amendment) Bill, 2009		
The National Highways Authority of India (Amendment) Bill, 2009		
The Rehabilitation and Re-settlement Bill, 2009		
The Land Acquisition (Amendment) Bill, 2009		
The Metro Railways (Amendment) Bill, 2009	Passed on 4 Aug 2009	Passed on 7 Aug 2009
The Employees' State Insurance (Amendment) Bill, 2009	Introduced on 7 Aug 2009	
The Constitution (Amendment) Bill, 2009 (<i>Extension of Reservation of Seats in Lok Sabha and State Assemblies</i>)	Passed on 4 Aug 2009	Passed on 3 Aug 2009
The Forward Contracts Regulation (Amendment) Bill, 2009		

Short Title	Lok Sabha	Rajya Sabha
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2009		
The Nyaya Panchayat Bill, 2009		
The Constitution (Amendment) Bill, 2009 (<i>50% Reservation for Women in Panchayats & Municipalities</i>)		
The Coinage Bill, 2009		
The Constitution (Amendment) Bill, 2009 (<i>to give cooperative societies a democratic and autonomous character</i>)		
The Companies Bill, 2009	Introduced on 3 Aug 2009	
The National Commission for Minority Educational Institutions (NCMEI) (Amendment) Bill, 2009	Introduced on 7 Aug 2009	
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2009		
The Chemical Weapons Convention (Amendment) Bill, 2009		
The Factories (Amendment) Bill, 2009		
The Workmen's Compensation (Amendment) Bill, 2009	Introduced on 7 Aug 2009	
The Wildlife (Protection) (Amendment) Bill, 2009		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not introduced.

Bills not originally listed but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Securities and Exchange Board of India (Amendment) Bill, 2009	Introduced on 3 Aug 2009	
The National Green Tribunal Bill, 2009	Introduced on 31 July 2009	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not originally listed but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No.3) Bill, 2009	Passed on 23 July 2009	Passed on 27 July 2009
The Jharkhand Appropriation (No. 2) Bill, 2009	Passed on 14 July 2009	Passed on 17 July 2009
The Appropriation (No.2) Bill, 2009	Passed on 14 July 2009	Passed on 15 July 2009
The Appropriation (Railways) No. 3 Bill, 2009	Passed on 9 July 2009	Passed on 12 July 2009

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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